

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1056**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

FAKE CURRENCY CIRCULATION

1056. DR. L. HANUMANTHAIAH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the fake currency circulation is rampant in the country, if so, the details thereof;

(b) whether Government has received complaints about various militant outfits and other agencies involved in the circulation of fake currency in the country, if so, the details thereof; and

(c) whether Government has taken any serious and stringent measures to put an end to fake currency circulation in the country, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the data available with National Crime Records Bureau (NCRB), the number of Fake Indian Currency Notes (FICN) seized by States/UTs Police during the year 2017 and 2018 (upto 30.11.2018) is 3.52 lakhs (face value of Rs.27.26 crores) and 2.12 lakh (face value of Rs.13.96 crores) respectively.

(b) & (c): Intelligence and Security Agencies of Centre and States keep a close watch on the elements involved in the circulation of fake currency in the country and take action on any reported violation of law.

The Government has taken various measures to check the smuggling and circulation of FICN into the country, which inter-alia, include:-

- i) The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality Fake Indian paper currency, coin or any other material as a “terrorist act”.**
- ii) FICN Coordination Group (FCORD) formed by the MHA shares intelligence/information among the different security agencies of the States/centre to counter the problem of circulation of fake currency notes in the country. A Terror Funding and Fake Currency Cell (TFFC) has also been created in NIA to investigate terror funding and fake currency cases.**
- iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling & circulation of Fake Currency Notes.**
- iv) Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.**
